

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 213 OF 2014 &
IA NO. 333 OF 2014 & IA NOS. 177,306 OF 2016**

Dated: 2nd September, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of :

GSPC Gas Co. Ltd. Appellant(s)

Vs.

Gail (India) Ltd. & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Mr. Piyush Joshi
Ms. Sumiti Yadava

Counsel for the Respondent(s) : Mr. Ramji Srinivasan, Sr. Adv.
Ms. Mayuri Raghuvansh
Mr. Vyom Raghuvansh
Mr. Vivek Paul Oriell for R.1

Ms. Aparna Vohra
Ms. Sonali Malhotra
Mr. Amit Sanduja for R.2

ORDER

We have heard learned counsel for the parties.

Judgment is Reserved. Learned counsel for the parties may file written submissions on or before 16.09.2016 after serving copy on the other side.

(B.N. Talukdar)
Technical Member (P&NG)
Ts/Vg

(Justice Ranjana P. Desai)
Chairperson